

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.08.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|-----------------------------------|---|-------------------------------|--|
| 1. | Comp. App (AT) No. 335 of 2019 | Shobhana Prabhakar Mahajan & Anr. Vs. Micro Inks Ltd. | Shobhana P. Mahajan | Purti Marwaha |
| 2. | Comp. App (AT) No. 360 of 2019 | Supriya Pharmaceuticals Ltd. Vs. Vijay Julka & Ors. | Ritesh Agrawal | Serman Rawat (R1) Ramesh Dugar (R3) |
| 3. | Comp. App. (AT) No. 11 of 2020 | Jugal Kishore Shroff Vs. Registrar of Companies, Mumbai & Anr. | Anando Mukherjee | |

For Admission (Fresh Cases)

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|----|---|--|---------------|--------------|
| 4. | Comp. App. (AT) (Ins) No. 584 of 2021 | Punjab National Bank Vs. Ashish Chhawchharia & Ors. | Ankit Raj | Dhiraj Kumar |
| 5. | Comp. App. (AT) (Ins) No. 594 of 2021 | Satya Narayan Jhunjhunwala Vs. Supriyo Kumar Chaudhari & Ors. | Garima Sharma | |
| 6. | Comp. App. (AT) (Ins) No. 597 of 2021 | Nagaragro Farmer Producer Company Ltd. Vs. Harneshwar Agro Products Power & Yeast (I) Ltd. | Shivek Trehan | |

For Admission (After Notice)

| | | | | |
|----|---|---|-----------------|-------------------------------------|
| 7. | Comp. App. (AT) (Ins) No. 446 of 2021 | Intec Capital Ltd. Financial Creditor Vs. Sunil Kumar Aggarwal RP of GSS Procon Pvt. Ltd. | Sagar Bansal | |
| 8. | Comp. App. (AT) (Ins) No. 471 of 2021 | Ravi Sharma Vs. Nilesh Sharma | Ms. Eshna Kumar | Varsha Banerjee-R1 Nilesh Sharma |

For Hearing

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|------------|---|--|--------------|---|
| 9. | Comp. App. (AT) (Ins) No.15 of 2021 | Anuj Gupta Vs. Stressed Assets Stabilisation Fund & Anr. | Henna George | Sidhath Barua Praful Jindal-R1 |
| 10. | Comp. App. (AT) (Ins) No. 359 of 2021 | S.A.R.E Public Company Ltd. Vs. Sare Gurugram Pvt. Ltd. & Anr. | Pooja Mehra | Ananya Kumar Aditya Mehta-R1 Rajat Joneja-R2 Siddharth Dutta |

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar